

**UTTAR PRADESH SHASAN
SANSKRITI ANUBHAG**

The Governor is pleased to order the publication of the following English translation of Notification No. 1387/Four - 2025
Dated, 25-4-25 for general information.

NO. 1387 /FOUR- ——— /2025

LUCKNOW: DATED: 25-4- : 2025

The Governor is pleased to order the following English translation of Notification NO. 2813/Four-/2024, Lucknow Dated 30.09.2024 for general information.

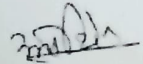
NOTIFICATION

In exercise of the powers under sub-section (3) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to declare the ancient monuments/sites specified in the schedule below to be the protected monuments within the meaning the said Act.

SCHEDULE

Sl. No	State	District	Tehsil and Village	Name of the Monument sites	Revenue Gata No. to be taken under protection	Area in Acres /Hectare	Boundaries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Jalaun	Tehsil-Konch	Nadigaon Fort	Fractional Part of 508	1.0360	East – Revenue Gata No. 507 West – Revenue Gata No. 507 North – Revenue Gata No. 507 South – Revenue Gata No. 507

By order,


(Uma Dwivedi)
Joint Secretary